NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.84(ND)/2011 RT CP No.24/Chd/Pb/2016

Sh. Nirmal Singh Bajwa & Ors.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present:

Mr. Anand Chhibbar, Senior Advocate with

Mr. Gaurav Mankotia, Advocate for for petitioners

Mr. Raghav Kapoor, Advocate with

Mr. Vikas Sharma, CEO for the respondents.

On request, the matter is adjourned for arguments to 28.09.2017

(Justice R.P. Nagrath) Member (Judicial)

August 25, 2017